(b) The project is scheduled for commissioning after 41 months from the date of financial closure.

Foreign Exchange Earned from Tourism

- *494. SHRI IQBAL SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) the total income in foreign exchange earned from tourism during the last three years;
- (b) whether Government propose to construct big hotels and expand the existing hotels in the country particularly in the State of Punjab;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHULAM NABI AZAD): (a) The Foreign Exchange earned from Tourism in the last three years is:

Year	Foreign Exchange in Rupees Crores
1992-93	6060.00
1993-94	6509.00
1994-95	7365.61

- (b) No, Sir. The construction of hotels is primarily a private sector activity.
 - (c) and (d) Does not arise.

Air India tie-up with Damania Airways

*495. SHRI K.M. KHAN: SHRI SURESH KALMADI:

Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:

- (a) whether Damania Airways has signed some interline agreement with Air India in the recent past;
- (b) if so, the details thereof with objectives;

- (c) whether such agreement will benefit the country in any way; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d) + Yes, Sir. Air India has signed a unilateral passenger interline agreement Damania airways on 10.4.1995. Under this arrangement Damania airways hon- o ours Air India tickets on their domestic network and Air India pays Damania airways in rupees for this transportation. The following advantages would accrue to Air India and its passengers:-

- Conservation of foreign exchange by Air India as payments to Damania would be made in rupees.
- Better choice of domestic connections to passengers.
- Reduction in airport halt period between international and domestic flights.

Role of Financial Institutions

*496. SHRI S. AUSTIN: Will the Minister of FINANCE be pleased to state:

- (a) whether any modifications have been brought about in the policy affecting role of financial institutions in disputes between promoters and professional management;
- (b) if so, the details of such modifications;
- (c) what are the reasons for change in the policy;
- (d) whether Government have carefully weighed the impact of such policy; and
- (e) the measures taken to protect Government funds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) Industrial Development Bank of India (IDBI) has reported that there has not